

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 129/01/2020 O.A./260/186/2017 H PADHY

-V/S-

BHARAT SANCHAL NIGAM LIMITED ITEM NO:33 FOR APPLICANTS(S) Adv. : Mr. J. M. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. K. C. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Learned counsels for both the parties submitted that the relief claimed by the applicant in the OA has already been granted by the respondents after he applied medical leave, which is duly sanctioned. So, applicant wants to file a memo to that effect.</p> <p>Accordingly, the OA stands disposed of as not pressed. Copy of this order be given to Ld. Counsels for both the sides.</p> <div data-bbox="504 1215 1383 1379" style="border: 1px solid blue; padding: 5px; text-align: center;"><p>(GOKUL CHANDRA PATI) MEMBER (A)</p></div> <p>pms</p>